

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1450
ANSWERED ON:14.07.2009
PERFORMANCE OF MINORITY CELL
Rajaram Shri Wakchaure Bhausahab

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has constituted a minority cell to deal with the complaints received from minority communities;
- (b) if so, the details thereof;
- (c) the number of complaints received and action taken thereon during each of the last three years and in the current year; and
- (d) whether the functioning of the Cell is satisfactory and if not, the steps taken by the Government to make this cell effective?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (d): The Ministry of Home Affairs receives complaints/reports relating to law and order and security issues affecting the minorities from time to time. Since law and order is a State subject under the constitution, these complaints/reports are referred to the State Governments/Union Territory Administrations for taking appropriate action as per law. Suitable advisories/directions to initiate steps for the maintenance of peace and harmony and protection of minorities are also issued whenever considered necessary.

The Ministry of Minority Affairs and agencies under its aegis are concerned with the welfare issues of minority communities.